

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION No. 1260
ANSWERED ON - 10/03/2025

IMPORT AND DOMESTIC PRODUCTION RATE OF CRUDE OIL

1260. SHRI RAJEEV SHUKLA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the annual import and domestic production of crude oil (in MT) during the last three years and the first quarter of this year;
- (b) the countries which have supplied the most crude to the country's imports, in terms of percentages during the last three years, year-wise;
- (c) whether Government is taking measures to bring down the prices of crude oil prevailing in the country especially by providing for augmentation of domestic production; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI SURESH GOPI)

(a) & (b): Indian Oil Public Sector Undertakings (PSUs) are procuring crude from countries spread over geographies viz. Middle East, Africa, North America, South America etc. The details of the annual import and domestic production of crude oil over the last three years and the first quarter of this year are as below:

Calendar Year	Crude Import (MT)	Crude Production (MT)
2022	228131231	29387963
2023	234129371	29119101
2024	240207651	28902728
2025 (Jan) (P)	20846147	2471933

Source: Petroleum Planning & Analysis Cell; (P): Provisional

(c) & (d): Government have taken various measures to reduce the dependency on imported crude oil and to promote domestic production of oil and gas which inter-alia include:

- i. Policy under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- ii. Discovered Small Field Policy, 2015.
- iii. Hydrocarbon Exploration and Licensing Policy (HELP), 2016.
- iv. Policy for Extension of PSCs, 2016 and 2017.
- v. Policy for early monetization of Coal Bed Methane, 2017.
- vi. Setting up of National Data Repository, 2017.
- vii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017.
- viii. Policy framework for extension of PSCs for Discovered Fields and Exploration Blocks under Pre-New Exploration Licensing Policy (Pre-NELP), 2016 and 2017.
- ix. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- x. Policy Framework for exploration and exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs), Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- xi. Natural Gas Marketing Reforms, 2020.
- xii. Lower Royalty Rates, Zero Revenue Share (till Windfall Gain) and no drilling commitment in Phase-I in OALP Blocks under Category II and III basins to attract bidders.
- xiii. Release of about 1 Million Sq. Km. (SKM) 'No-Go' area in offshore which were earlier blocked for exploration for decades.

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS

RAJYA SABHA
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TO BE ANSWERED ON 10TH MARCH, 2025

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